

in the State of Jammu and Kashmir to facilitate the return of ex-militants, who belong to Jammu and Kashmir State and had crossed over to the PoK/Pakistan for training in insurgency but have given up insurgent activities due to a change of heart and are willing to return to the State. This policy aims to rehabilitate the surrendered militants and to encourage them to lead a normal life and contribute towards the prosperity and the progress of the State as well as of the nation.

#### **Extra work hours of Delhi Police personnel**

1172. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the duty hours of Delhi Police personnel are not fixed and they have to work extra for hours almost daily;

(b) if so, whether there is any proposal to give allowances/compensation/compensatory leave etc. to Delhi Police personnel to keep them motivated and if not, the reasons therefor; and

(c) the details of Delhi Police personnel who committed suicide during the last two years along with reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Yes, Delhi Police personnel have to work for long hours due to a variety of factors. However, rotational off is given to all staff as far as possible.

(b) Non-gazetted personnel of Delhi Police are entitled for grant of 30 days compensatory pay in a calendar year in lieu of their long hours of work and their inability to avail all the holidays and weekly off days.

(c) The details of cases of suicides by Delhi Police personnel during the year 2013, 2014 and 2015 (up to 30.06.2015) are as under:-

2013	2014	2015 (up to 30.06.2015)
09	07	02

No such specific reasons have been noticed by Delhi Police in connection with suicides by police personnel. While the exact cause of suicide could not be ascertained in all the cases, the cause of suicide in some cases was found to be personal problem, illness and family circumstances.